

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.456/2015

New Delhi this the 1st October, 2015

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Vijay Pal S/o Shri Mahavir Singh,
J-98A, Krishan Vihar,
Delhi-110086.

....Applicant.

(By Advocate: Shri Manjeet Singh Reen for Shri Padma Kumar S.)
Versus

1. Government of NCT of Delhi
Through its Chief Secretary,
Delhi Secretariat, Players Building,
I.P.Estate, New Delhi-110002.
2. Secretary,
Delhi Subordinate Service Selection Board,
FC-18, Institutional Area,
Karkardooma Delhi.Respondents.

(By Advocate: Shri Amit Chawla for Ms.Sangita Rai)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Learned proxy counsel for the respondents submits that he has since filed counter reply on 07.09.2015. Learned proxy counsel for the applicant submits that, thereafter, an appointment letter dated 23.09.2015 has been issued by the respondents, permitting the applicant to join the duty within 15 days from the date of issue of that letter, also accepting the prayer made in the OA to treat the applicant in the "OBC" category. The respondents have issued an appointment letter to the applicant for the post of Teacher (Primary), treating him as an "OBC" category candidate.

2. We find that the grievance of the applicant now stands fulfilled and the OA has become infructuous. Therefore, the OA is disposed of, as having become infructuous. No costs.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/